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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

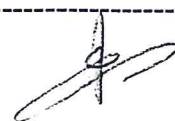
APPLICATION NUMBER :
PETITION NUMBER : CP/119/(IB)/2018
NAME OF THE PETITIONER(S) : KESHAV GINNING & PRESSING FACTORY
NAME OF THE RESPONDENT(S) : SUBBURAJ COTSPIN MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Pawan Shukla
1) Sandeep Kumar

For Applicant
Aravind



ORDER

Counsel for applicant present and submitted preliminary arguments. The petition is admitted for hearing. The Registry is directed to send notice to the respondent for appearance on the next date of hearing. Counsel for the applicant is also directed to send private notice to the registered office of the corporate debtor/respondent and file an affidavit in proof of the same. Put up on 28.02.2018.

sd-
(S VIJAYARAGHAVAN)
Member(Technical)

sd-
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)